GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:498 ANSWERED ON:07.08.2013 FINANCIAL HELP TO AMNESTY SEEKERS Choudhry Smt. Shruti

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has given financial assistance to Indian amnesty seekers in UAE; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a) Yes.
- (b) The Ministry of Overseas Indian Affairs (MOIA) had approved financial assistance amounting to AED 40 (UAE Dirham) per applicant who applied for Emergency certificates to avail the amnesty as outsourced costs. MOIA had also approved waiver of charges of AED 10 per applicant levied as contribution to Indian Community Welfare Fund (ICWF). Costs of air travel were paid from ICWF, on a case by case basis.